GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:7120 ANSWERED ON:18.05.2012 TRAINING CENTRES UNDER TRIBAL SUB PLAN Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a): whether Planning Commission's General Guidelines for implementation of Tribal Sub-Plan included the setting up of training centres for training of unemployed Scheduled Tribe youth; and
- (b): if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Yes Madam. Guidelines for preparing Schemes/ Programmes under Special Component Plan and Tribal Sub-Plan by the State Governments, issued by the Planning Commission, includes setting up of training centres for training of unemployed Scheduled Tribe youth.
- (b): The details of the guidelines of the Planning Commission for setting up of training centres for training of unemployed Scheduled Tribe youth under Special Component Plan and Tribal Sub-Plan by the State Governments are as below:
- (i) In every Divisional Headquarter, a polytechnic may be set up. Further, one or two training colleges for nursing and para-medical training courses for nurses, ANMs, physiotherapists, technicians, radiologists may be provided exclusively for SCs & STs.
- (ii) Good quality institutes may be established in each district for imparting employable skill exclusively for the unemployed SC/ ST youth for providing employment opportunities.
- (iii) Residential schools for SC/ ST boys and girls should be set up in all the districts where percentage of the SC and ST concentration is high. The residential schools should have the facilities of vocational training, coaching-cum-guidance centre, sports centre and cultural centre.
- (iv) Training may also be imparted in the existing Police Training Centres or Home Guards training centres to SC and ST youth (18-21 years) who have passed Matriculation for Constables and Home Guards.